

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 175
TO BE ANSWERED ON 04.12.2023

Mangrove Plantation

175. SHRI VINOD KUMAR SONKAR:
SHRI BHARTRUHARI MAHTAB:
SHRI E.T. MOHAMMED BASHEER:
SHRI BHOLA SINGH:
DR. SUKANTA MAJUMDAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the survey conducted, if any, on the ecological viability of wetlands in the country and steps taken to preserve these wetlands;
- (b) whether the Government has conducted any study/studies regarding the impact/assessment of climate change on wetlands and other such eco-sensitive areas in the country, if so, the details thereof;
- (c) whether the Government is implementing 'Mangrove Initiative for Shoreline Habitats & Tangible Incomes' (MISHTI) for mangrove plantation along the coastline and on salt pan lands;
- (d) if so, the details thereof;
- (e) whether the Government has been able to achieve its aims and objectives of the policy, if so, the details thereof; and
- (f) the steps taken by Government to increase the area of mangrove plantations, State-wise, during the last year?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b) A satellite based survey was carried out by Space Applications Centre- ISRO Ahmedabad under National Wetland Inventory and Assessment (NWIA) programme and "National Wetland Decadal Change Atlas, 2017 was published. It is estimated that there are about 2,31,195 wetlands (at Scale of 1:50000 and area more than or equal to 2.25 ha) in the Country. These include lakes/ponds, ox-bow lakes, high altitude & riverine wetlands, waterlogged areas, rivers/ streams, tanks, reservoirs, lagoons, creeks, sand beaches, corals, mangroves, mud flats, salt pans, aquaculture ponds, etc. Some study reports carried out by different institutions/organizations on impact assessment of climate change on wetlands are available in public domain.

MoEF&CC has notified Wetlands (Conservation and Management) Rules, 2017 under the provisions of the Environment (Protection) Act, 1986 as regulatory framework for conservation and management of wetlands across the country and for maintaining the ecological character of the wetlands without restricting the wise use. State/ UT Wetland Authority has been constituted in each State/ UTs with mandate to notify wetlands, take preventive measures and conservation management practices in wetlands.

(c) to (f) Mangrove Initiative for Shoreline Habitats & Tangible Incomes (MISHTI) was launched on the occasion of World Environment Day i.e., 5th June 2023 and accordingly, Ministry has prepared the Operational Guidelines for implementation of MISHTI activities and circulated the same with the States for preparation of plans. Further, the States have also been encouraged to take activities under MISHTI through convergence with the existing schemes/programs. The State wise proposed targets for FY 2023-24 under MISHTI is given in Annexure-1.

Annexure-1**Table: State wise area taken up under MISHTI for FY 2023-24**

S. No.	Name of the State	Target Area for Interventions (Area in Ha)
1	Andhra Pradesh	133.35
2	Andaman and Nicobar Islands	6.75
3	Gujarat	6088.50
4	Goa	35.00
5	Karnataka	240.00
6	Maharashtra	141.78
7	West Bengal	828.00
8	Puducherry	21.00
9	Dadra & Nagar Haveli and Daman & Diu	55.66
	Total	7580.70